

Mr. Speaker: Let us see.

Shri Hem Barua: They are exploited by this company.

हरिद्वार के निक्कट रेल दुर्घटना

*६११. श्री भक्त दर्शन : क्या रेलवे मंत्री २ अगस्त, १९६० के तारांकित प्रश्न संख्या ५३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या हरिद्वार में २० मई, १९६० को हुई रेल दुर्घटना की जांच की रिपोर्ट इस बीच तैयार हो गई है ;

(ख) यदि हां, तो क्या रिपोर्ट की एक प्रति और उस पर किये गये निर्णयों का एक विवरण टेबल पर रखा जायेगा ; और

(ग) घायल यात्रियों को अब तक कितना प्रतिकर दिया गया है अथवा देने की मंजूरी दी गई है ?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) to (c). A statement is laid on the Table of the Lok Sabha.

STATEMENT

The report of the joint inquiry into the Railway accident which occurred at Hardwar on 20th May, 1960, has been finalised by the Railway Administration. The accident was due to failure of Railway staff. Suitable departmental action is being taken against the staff at fault.

It is not proposed to place a copy of the Departmental Enquiry Report on the Table of the Sabha.

No claim for compensation has so far been received from the victims of the accident.

Shri Bhakt Darshan: In the statement, it has been said that the accident was due to the failure of the railway staff and that suitable departmental action is being taken. Who are those officials and what action has actually been taken?

Shri S. V. Ramaswamy: The cabin signal man set the point wrongly and the engine driver drove at an excessive speed. The cabin signal man has been reduced to a pointsman and the engine driver's increment has been withheld for two years.

Shri Bhakt Darshan: May I know from the hon. Minister whether any arrangements have been made by the railways to see that such accidents do not take place in future?

Shri S. V. Ramaswamy: We always take precautions to see that there are no accidents.

श्री प्रकाश बीर शास्त्री : क्या मैं जान सकता हूँ कि हरिद्वार के निक्कट परमों रात्रि में भी कोई रेल दुर्घटना हुई है. यदि हुई है, तो क्या माननीय मंत्री जी को उसका विवरण प्राप्त हो गया है ?

Shri S. V. Ramaswamy: I do not know anything about that accident. A separate question may be put.

Shri Tangamani: From the statement I find that a copy of the report of the enquiry will not be laid on the Table of the House. May I know whether at least a summary of the major findings of this enquiry will be laid on the Table? Also, will compensation be paid now itself or are they waiting for a demand to come?

Shri S. V. Ramaswamy: As there is no claim for compensation, that does not arise. As regards the report, it is a departmental enquiry. It is only when it is a statutory, enquiry as in the case of an enquiry by the Government Inspector of Railways, or in pursuance of the Commission of Enquiry Act, that a copy of the report is laid on the Table of the House.

Shri Bhakt Darshan: Even though no demand was received for compensation, were any arrangements made by the railway staff to attend to the injuries of those passengers and were they sent to their destinations at the cost of the Government?

Shri S. V. Ramaswamy: Yes, Sir. 13 persons sustained minor injuries. They were attended to immediately and then discharged from the hospital.

Show Rooms at Bombay and Calcutta

*912. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 565 on the 19th August, 1960 and state the nature of steps taken or proposed to be taken for setting up marine equipment show rooms at Bombay and Calcutta for the benefit of prospective indigenous manufacturers?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The ship-building Ancillary Industries Committee has since submitted its detailed proposals for setting up a Show Room in Bombay in the first instance and these proposals are under consideration of Government.

Shri Ram Krishan Gupta: May I know whether the financial implications of this scheme have been worked out?

Shri Raj Bahadur: Though I am not in a position to give the exact estimates of the financial implications, I may state that certain broad principles have been worked out, as recommended by the Committee, and they are, firstly, that we should not merely convert the show-rooms into museums; secondly, they should act as advisory bodies for intending entrepreneurs for the particular ancillary industries; thirdly, the technical department of the D.G., Shipping should assist and organise it; lastly, it should be financed by the Government.

Dieselisation of Moghalserai-Saharanpur Section

*913. **Shrimati Ila Palchoudhuri:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a scheme for dieselisation of the railway line from Moghalserai to Saharanpur on

the Northern Railway is under the consideration of the Government of India;

(b) if so, details thereof together with the reasons for taking this step;

(c) when is the work, according to the scheme, likely to be begun; and

(d) the economic aspect of dieselisation *vis-a-vis* the existing steam system?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) It is proposed to dieselise the running of through goods trains on the Moghalserai-Saharanpur Section, with the object of providing increased capacity for movement of goods traffic.

(c) Running of some through goods trains with Diesel locos is expected to commence in the latter half of 1961.

(d) The dieselisation of this section has been decided upon as an operational necessity because the capacity with steam traction would not be adequate for the requirements of increased traffic.

Shrimati Ila Palchoudhuri: Will the electrification schemes round Calcutta have priority over the scheme of dieselisation of Moghalserai-Saharanpur section?

The Minister of Railways (Shri Jagjivan Ram): Calcutta will have priority not in dieselisation but in electrification.

Famine in Andhra Pradesh

*914. **Shri Rami Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Deputy Minister for Agriculture toured the famine affected areas of Rayalaseema Districts in Andhra Pradesh in the months of September and October, 1960;

(b) whether he has submitted any report of his tour;